

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3960  
ANSWERED ON:20.12.2005  
IMPORT/ EXPORT OF FRUITS/ VEGETABLES  
Chander Kumar Prof. ;Reddy Shri Mekapati Rajamohan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the fruits/vegetables imported/exported and foreign exchange earned during each of the last three years and thereafter, country-wise;
- (b) the details and quantum of fruits imported after removing the restrictions;
- (c) the custom duty imposed on these imported fruits;
- (d) whether it has affected the local fruit growers/traders especially in Apples in the State of Himachal Pradesh; and
- (e) if so, the steps taken to save the domestic fruit market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

- (a) & (b): Country-wise details of fruits/vegetables exported/imported are given in the publication `Monthly Statistics of Foreign Trade of India; Volume -I (Exports) and Volume -II (Imports) Annual Number` published by Directorate general of Commercial Intelligence and Statistics, which are available in the library of the Parliament.
- c): The import duty on vegetables ranges from 10% (Onions) to 100% (Garlic) and on fruits from 25% to 70% depending on the type of fruits/vegetables.
- (d)&(e): Most of the fruits/vegetables including apples are in the list of sensitive items. In order to ensure that the farmers of the country are not put to any hardship, the Government has put in place a suitable mechanism for monitoring the import of sensitive items.